

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 23/09/2020

Sr. No.	Case No.	Party Name	Stage
1	CRI APPEAL 67/2018	Shailesh Himmatlal Kothari@MA-252-18,Ba- 198-18-Aplnt. Vs The State of Maharashtra-E. O. W- Respdt.	Arguments
2	CRI APPEAL 157/2018	Divyesh Kumarpal Kothari - Appellant / (First Informant) Vs The State of Maharashtra - Sr. Police Inspector - EOW - Respondent	Arguments
3	S.C. 555/2017	The State Trombay Police Station Vs Mohd. Imran Jafarul Shaikh	Hearing
4	ABA 2032/2019	Sagarmal Roopchand Jain Vs State Matunga Police Station	Hearing
5	ABA 916/2020	Mohan Sharappa Biradar Vs The State of Maharashtra Through Wadala T.T. Police Station	Order